

Appellate Tribunal for Electricity

Appellate Jurisdiction

OP No.1 OF 2011

Dated: 9th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson,
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr.V. J. Talwar, Technical Member**

Tariff Revision

(Suo-Motu action on the letter received from Ministry of Power)

**Amicus Curiae Counsel: Mr. Amit Kapur
Mr. R K Mehta
Mr. Buddy A. Ranganadhan**

Counsel for Commissions:

ORDER

We have heard Mr. Amit Kapur, Learned Amicus Curiae Counsel. He has also prepared the notes containing suggestions for giving directions to the Commissions concerned after going through the report of the Secretary of the Forum of Regulators dated 15.04.2013.

Order is reserved.

(V.J. Talwar)
Technical Member
rkt/vt

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson